



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.25/BB/ 2017	-	For filing OL/ROC report	230/ 232	Cosmic Rentals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	R.C PRAKASH KUMAR Advocate 99 00 59 2244	petitioner	
2)	Prema Hatti	Roc	

ORDER

Counsel for Petitioner is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. Await report from ROC-Karnataka, Bangalore. Already common reports from R.D has way received. Await O.L report. List it on 17/01/2018.


Member (T)


Member (J)